

liabilities are not diverted towards other purposes and current dues are paid regularly. The Committee also recommended that the defaults by I.R.C.I. financed units may be considered in depth by the Central Board of Trustees at their next meeting.

(2) As regards defalcation of the Provident Fund relating to Gondal Para Jute Mills, the committee recommended that vigorous efforts may be made to persuade the management to make good the defalcated amount. (i) An extract of the final minutes of the 43rd meeting of the Regional Committee along with a memorandum on the defaults in respect of establishments financed by I.R.C.I. was sent to the members of the Sub-Committee as requested by Shri Arun Sen, a member of the Sub-Committee, the Chairman of the I.R.C.I. was requested to fix a date for discussion with the members of the Sub-Committee. There has been no response from the Chairman so far and he has been expedited.

(ii) The C.P.F.C. New Delhi, had also been given a copy of the memorandum on defaults in question with a view to his placing it before that C.B.T. for its consideration.

With kind regards,

Your Sincerely,
Kalyan Roy

Shri H. M. Patel,
Minister of Finance,
Government of India,
New Delhi.

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Report (1976-77) and account of the Engineering India Limited, New Delhi and Related Papers

पेट्रोलियम तथा रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री जनेश्वर मिश्र) : सभापति महोदय, मैं कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1)

के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :—

(i) 1976-77 के वर्ष के लिये इंजीनियरिंग इंडिया लिमिटेड, नई दिल्ली का वारहवां वार्षिक प्रतिवेदन तथा लेखे, लेखों पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखा-परीक्षक की टिप्पणियों सहित।

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(ii) कम्पनी के कार्यकरण की सार-वार द्वारा समीक्षा।

[Placed in Library. See No. LT-1415/77 for (i) (ii)].

The Oil Industry (Development) Amendment Rules, 1977

श्री जनेश्वर मिश्र : श्रीमान्, मैं तेल उद्योग (विकास), अधिनियम, 1974 की धारा 31 की उपधारा (3) के अधीन, तेल उद्योग (विकास) संशोधन नियम, 1977 को प्रकाशित करने वाली पेट्रोलियम मंत्रालय की अधिसूचना सां० का० निं० सं० 742(ई). दिनांक 13 दिसम्बर, 1977 की एक प्रति (अंग्रेजी तथा हिन्दी में) भी सभा पटल पर रखता हूँ।
(Placed in Library. See No. LT/1408/77]

STATE TO PARLIAMENT

I. Audited accounts (1975-76) of the Jawaharlal Nehru University, New Delhi.

II. Report (1975-76) and accounts of the Indian Council of Historical Research, New Delhi and Related Paper

III Reports (1976-77) of the Indian Institute of Management, Ahmedabad, Bangalore and Calcutta and Related Paper

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, on earmarked for payment of statutory